NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 124(ND)/2015 RT No.10/2016

Sanjeev Kumar

...Petitioner

Versus.

M/s JMD Cititech Pvt. Ltd. & Ors.

... Respondents.

Present:

Mr. Sanjeev Kumar Khokher, petitioner in person & Mr. Dhruv

Gupta, Advocate for petitioner

Mr. Paritosh Budhiraja and Mr. Rajesh Prasad, Advocates for

respondents No.1 to 7.

Learned counsel for the respondents submits that on the previous date the petitioner had made a request for adjournment on the ground that his counsel Mr. P. Nagesh, Advocate was unable to come because of marriage of his nephew and in that regard Mr. Namit Khurana, Advocate appearing for the respondents also confirmed being informed by Mr. P. Nagesh, Advocate.

Arguments inconclusive. Adjourned to 20.01.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan)
Member (Technical)

January 16, 2017

arora